## National Company Law Tribunal Allahabad Bench

## C.P No. 73/ALD/2016

OF THE NAT	CE-CUM-ORDER TONAL COMPA	SHEET OF THE NY LAW TRIBUN	HEARING OF ALLAF AL ON 24.10.2017	IABAD BENCH
NAME OF TH	HE COMPANY:	Sardek M	lacking 1 1	
SECTION OF	THE COMPANI	ES ACT: U/S	97/39 N 10	Ltd
Sl. NO.	Name	<b>Designation</b>	Representation	2 fol companies ped o

<u>1.</u>

<u>2.</u>

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The case is taken on being mention by the petitioner side through Shri Adesh Tandon, PCS. At the request, the convenient date of hearing is fixed. The matter is re-scheduled on 21st November, 2017.

The matter be listed on 21st November, 2017.

Date: 24/10/2017

Typed by P.K.Jyoti H.P. Chaturvedi, Member(Judicial)

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